

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).35139/2012

(From the judgement and order dated 14/06/2012 in OSA No.9/2005 of The
HIGH COURT OF H.P AT SHIMLA)

GIAN CHAND AND ORS. Petitioner(s)

VERSUS

M/S YORK EXPORTS LTD. & ANR. Respondent(s)

(With appln(s) for directions and prayer for interim relief)

Date: 20/01/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA
HON'BLE MR. JUSTICE V. GOPALA GOWDA

For Petitioner(s) Ms. Jayant Bhushan, Sr.Adv.
Mr. Suryanarayana Singh, Adv.
Ms. Pragati Neekhara, Adv.
Mr. Part Tiwari, Adv.

For Respondent(s) Ms. Uttara Babbar,Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 31.01.2014.

In the meantime, the petitioners shall furnish proof to
this Court in regard to the payment of principal amount of Rs.35
lakhs to the respondents.

(NAVEEN KUMAR)
COURT MASTER

(S.S.R. KRISHNA)
COURT MASTER